

147

370 रु (कॉपी)
8/21.2.13
40 रु (कॉपी)
2/2/13
30 रु
22.2.13

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to.....(name of the House)
From.....147, BAKHRI.....Constituency (Name of the Constituency)

RAMANAND RAM of GUNESHWAR RAM
Aged 41 years resident of AT-RAJOUR, PO-GARHPURA, DIST- BEGUSARAI

I, Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by BHARTIYA JANTA PARTY (name of the political party) I am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Name	Permanent Account Number (PAN)	The financial year for which the last income tax return has been filed	Total income shown in Income Tax Return in Rupees
1.	Self	AWJPR5142F	2011-12	2,83,000=00
2.	Spouse- SUNITA DEVI	BEIPD9672L	2011-12	2,14,430=00
3.	Dependent 1	NA	NA	NA
4.	Dependent 2	NA	NA	NA
5.	Dependent 3	NA	NA	NA

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	N.A
(b)	Name of the court, Case No. and Date of order taking cognizance :	N.A.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	N.A

4. Cases in which I have been convicted by a court of law (other those referred to in Form 2a):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N.A
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	N.A.

(c)	Punitive or imposed	N.A.
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(5) That I give herein below the details of all assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
3. Value of Bonds/State/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment.)

S. No.	Description	Self	Spouse SUNITA DEVI	Dependent-1 KANCHAN KUMI	Dependent-2 RAHUL RAJ	Dependent-3 JYOTI, RISHAV S. RAKESH
(i)	Cash in hand	62,000.00	30,000.00	N.A.	N.A.	N.A.
(ii)	Details of Deposits in Banks (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI, PATNA SALARY AC - 12,000.00 SBI, BFLT. JOINT AC - 1,000.00 SBI, WARRAPURA SAVINI AC - 1,000.00 UCO BANK GANWARMO BAKHRI - 3,300.00	SBI, PATNA 1,000.00	N.A.	N.A.	N.A.
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount	SBI LIFE 1,00,000.00 II 25,000.00	50,000.00 25,000.00	N.A.	N.A.	N.A.
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	N.A.	N.A.	N.A.	N.A.	N.A.
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	PERSONNEL PENSION LOAN FROM ASSEMBLY 1,00,000.00	N.A.	N.A.	N.A.	N.A.
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	SEARAD 2011 - 10,50,000.00 GOLEKO 2011 - 6,75,000.00 M/CYCLE 2005 - 27,300.00	GOLEKO 7,10,000.00	N.A.	N.A.	N.A.
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	GOLDS DIAMOND 30gm - 1,60,000.00 SILVER 20gm - 30,000.00	GOLDS 15gm - 4,00,000.00	N.A.	N.A.	N.A.

FRIEDGE, 13,000/-00

ALMISHA 9,000/-00

TV-2 22,000/-00

WASHING 22,000/-00

WASHING 15,000/-00

(vi)	Any other assets such as value of Claims/Interest	RIFLE-100-59,250/-00 RIFLE-200-45,775/-00	N.A	N.A	N.A	N.A.
(ix)	Gross Total value	24,30,525/-00	12,64,000/-00	N.A	N.A	N.A.

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership & (ii) also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse SUNITA DEVI	Dependent-1 KANCHAN KRITI	Dependent-2 RAHUL RAJ	Dependent-3 JYOTI, ASHAY S. RAKESH
(i)	<u>Agricultural Land</u>					
	Location(s)	RAJOUR GARHPURA	RAJOUR GARHPURA	N.A	N.A	N.A
	Survey number(s)					
	Area (Total measurement in acres)	01 (ONE) BIGHA	10 (TEN) KATTHA	N.A	N.A	N.A
	Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
	Cost of Land (in case of purchase) at the time of purchase	NO	NO	NO	NO	NO
	Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
	Approximate Current market value	4,50,000/-00	2,25,000/-00	N.A	N.A	N.A
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	NA	NA	N.A	N.A	N.A
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NA	NA	N.A	N.A	N.A
	Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NA	NA	NA	NA	NA
	Approximate Current market value	NA	NA	NA	NA	N.A
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s)	NA	NA	NA	NA	NA
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	NA	NA	NA	N.A	NA

	Whether inherited property (Yes or NO)	N.A	N.A	N.A	N.A	N.A
	Date of purchase in case of self acquired property	N.A	N.A	N.A	N.A	N.A
	Cost of property (in case of purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A
	Any Investment on the property by way of development, construction etc.	NA	N.A	N.A	N.A	N.A
	Approximate Current market value	N.A	N.A	N.A	N.A	N.A
(iv)	Residential Buildings (including apartments) - Location(s) - Survey number(s)	RAJOUR GARHPORA DEGUSARA	N.A	N.A	N.A	N.A
	Area (Total measurement in sq. ft.)	01, (ONE) KOTHA	N.A	N.A	N.A	N.A
	Built up Area (Total measurement in sq. ft.)	N.A	N.A	N.A	NA	NA
	Whether inherited property (Yes or NO)	N.A	N.A	N.A	NA	NA
	Date of purchase in case of self acquired property	NA	N.A	N.A	N.A	N.A
	Cost of property (in case of purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A
	Any Investment on the land by way of development, construction etc.	NA	NA	N.A	NA	NA
	Approximate Current market value	12,00,000-00	N.A	N.A	N.A	N.A
(v)	Others (such as interest in property)	N.A	NA	NA	NA	NA
(vi)	Total of Current Market Value of (i) to (v) above	16,50,000-00	2,25,000-00	NA	N.A	NA

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s) SUNITA DEVI	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) SCARP. LOAN FROM AISH- 6,00,000-00 FOR BOLLEGO Name of Bank or FI - SBI PATNA Amount outstanding - 5,00,000-00 FOR BOLLEGO SBI PATNA Nature of loan - 3,00,000-00 SCARP. LOAN FROM AISH- 45,000-00		SBI PATNA 5,00,000-00	NA	NA	N.A
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	PENALTY LOAN - 1,00,000-00	N.A	NA	N.A	N.A

	Any other liability	NA	NA	NA	NA	NA
	Grand total of liabilities	15,45,000-00	5,00,000-00	NA	NA	NA
(ii)	<u>Govt. dues</u>					
	Dues to departments dealing with government accommodation	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of water	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of electricity	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of telephones/mobiles	NA	NA	NA	NA	NA
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NA	NA	NA	NA	NA
	Income Tax Dues	NA	NA	NA	NA	NA
	Wealth Tax Dues	NA	NA	NA	NA	NA
	Service Tax Dues	NA	NA	NA	NA	NA
	Municipal/Property Tax Dues	NA	NA	NA	NA	NA
	Sales Tax Dues	NA	NA	NA	NA	NA
	Any other dues	NA	NA	NA	NA	NA
	Grand total of all Govt. dues	NA	NA	NA	NA	NA

(7) Details of profession or occupation:

a. Self..... M.L.A., BIHAR

b. Spouse..... MEMBER, JILA PARISHAD, BEGUSARAI

(8) My educational qualification is as under: B.A. HONS. (HISTORY)

R.C.S. COLLEGE, MANJHAUL, BEGUSARAI, NITHILA UNIVERSITY, DARBHANGA

(Give details of highest School/University education with full form of the certificate/diploma/degree/course)

(Name of the School/College/University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh. SATYAM RAMANAND RAM
2.	Full postal address	310- GUNESHWAR RAM AT- RAJOUR, PO- GARHPURA DIST- BEGUSARAI, BIHAR
3.	Number and Name of the constituency and state	147, BAKHRI, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write "Independent")	BHARTIYA JANTA PARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NA

(c) Total number of Pending cases where the court has taken cognizance		N/A				
5	PAN of	Yes- for which last Income Tax Return filed			Total Income \$/Rupees	
	(a) Candidate	2011-12			2,83,000.00	
	(b) Spouse	2011-12			2,14,430.00	
	(c) Dependents	N/A			N/A	
6	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	24,30,525.00	12,60,000.00	NA	NA	NA
B.	Immovable Asset	16,50,000.00	2,25,000.00	NA	NA	NA
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NA	NA	NA	NA	NA
(ii)	Approximate Current Market Price of Asset (Total Value)	16,50,000.00	2,25,000.00	NA	NA	NA
7	Liabilities					
(i)	Government dues (Total)	NA	NA	NA	NA	NA
(ii)	Loans from Bank, Financial Institutions and others (Total)	15,45,000.00	5,00,000.00	NA	NA	NA
8.	Highest educational qualification MATRICULATION - 1986 - SHOVNI, CHENTPUR HAJA SCHOOL BA-HONK. - JALKAURA KHAGARIA - RCS COLLEGE, MANJIPPAUL, BELGAHAAT MITHILA UNIV. DARRBHANGA (Give details of School / University education with full form of the certificate/diploma degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at PATNA this the 21ST day of FEBRUARY 2013

[Signature]
DEPONENT
21/2/13

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- Note:** 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.